

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1890  
TO BE ANSWERED ON 07.03.2018**

**NEW RAILWAY ZONE**

**1890. SHRI M. MURALI MOHAN:**

**SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the present status of establishment of new Railway Zone with headquarters at Visakhapatnam as assured in the AP Reorganisation Act, 2014;**
- (b) whether any time-line has been fixed to implement this assurance; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (c): As per Item 8 of Schedule 13 (Infrastructure) of Andhra Pradesh Reorganization Act, 2014, Ministry of Railways was required to examine the feasibility of establishing a new Railway zone in the successor State of Andhra Pradesh. To, inter-alia, examine the feasibility of establishing a new Railway Zone, a Committee of senior Railway officers had been constituted. The Committee was asked to consult various stake holders, including the Members of Parliament, State Governments, etc. before a final decision is taken. The Committee has already submitted its report. In view of the complexities involved in the exercise, the matter is under further detailed examination in the Ministry of Railways.**

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